

27


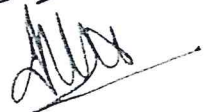
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08.08.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/159/CAA/2018  
NAME OF THE PETITIONER(S) : AMIRTHA WIND ENERGY PVT. LTD. & 2 OTHERS  
NAME OF THE RESPONDENT(S) : RVIND GREEN INFRA PVT. LTD.  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	V. SARLAKRISHNAN	COUNSELL FOR PETITIONERS	
2	K. MANIVANNAN	Authorized Representative of OL	

**ORDER**

Counsel for Petitioners present. Authorized Representative of the Official Liquidator present and submitted that there are no objections in OL Report. Counsel for Respondent is directed to pay Rs.1 Lac (Rupees One Lakh) towards fees payable to the Chartered Accountant for scrutinizing the records of the Transferor Companies.

Heard submissions made by both sides. **Order is reserved.**

-sdr-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sdr-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)